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Date: 01/11/2025

(2024) 11 NCDRC CK 0003

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 1732 Of 2018

M/s Novous Abasan

APPELLANT

Pvt. Ltd

Vs

Dakshineswar

Saptarshi Welfare RESPONDENT

Society & Anr

Date of Decision: Nov. 19, 2024

Acts Referred:

Consumer Protection Act, 1986 â€" Section 19

Citation: (2024) 11 NCDRC CK 0003

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Sanjoy Kumar Ghosh, Rupali S. Ghosh, Rajesh Biswas

Final Decision: Dismissed

Judgement